

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-293 of 2020**

Shivanand Vithal Naik ...Petitioner.

Vs

State of Goa and anr. ...Respondents.

Shri G. Panandiker, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

There does not seem to be any representation for the respondents on screen.

2. Post the matter on 11.12.2020.

DAMA SESHADRI NAIDU, J.

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